

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 260 of 2012**

**Dated : 28h February, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s A.B. Grain Spirits Pvt. Ltd. ... Appellant(s)**  
**Versus**  
**Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Rajesh Mittra

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv  
Ms. Shikha Ohri  
Ms. Ruth Elwin for R-1

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-2

**ORDER**

The learned counsel for the Respondent No.2 is filing his written submissions today.

The learned Sr. Counsel for the State Commission has already filed his written submissions in the matter.

The learned counsel for the Appellant seeks two weeks time to file his written submissions. He is directed to do so by 14.03.2014 after serving copy on the other side.

Post the matter for Reporting Compliance on **24<sup>th</sup> March, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**